

ACT NO. XV OF 1870.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 5th April 1870).

An Act for the further amendment of Act No.
XIX of 1861.

FOR the purpose of further amending Act No. XIX of 1861 *(to provide for a Government Paper Currency)*; It is hereby enacted as follows:—

1. In section four of the said Act, the words 'who may be the Master of the Mint at Calcutta' and the words 'who may be the Master of the Mint at Madras and the Master of the Mint at Bombay' shall be repealed. Preamble.
Amendment of Act No. XIX of 1861, section 4.
2. Section ten of the said Act shall be read as if, for the words 'four crores,' the words 'six crores' were substituted. Amendment of section 10.